COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1109 OF 2018 IN APPEAL NO. 202 OF 2018 & IA NO. 915 OF 2018

Dated: 14th August, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Susan Mathew

Counsel for the Respondent(s) : Mr. Amit Kapoor

Ms. Poonam Verma Ms. Abiha Zaidi for R.2

ORDER

IA NO. 1109 OF 2018

(Appln. for early hearing)

We have heard Mr. Amit Kapur, learned counsel for Respondent No.2 and Ms. Susan Mathew, learned counsel for the Appellant.

For the reasons stated in the application and with the consent of the parties, list the matter for hearing on **27.08.2018** instead of 28.08.2018.

(I.J. Kapoor)
Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk